

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC. VII-108/2011(Pt.)/1066 /A

From :- Smti. Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Registrar,
Gauhati High Court,
Kohima Bench,
Kohima.

Dated Guwahati, th 18 February, 2025.

Sub:- **Casual Leave.**

Ref:- Your note dated 15.02.2025.

Sir,

With reference to the above, I am directed to inform you that Shri Phuleto Yeptho, District & Sessions Judge, Zunheboto has been granted **casual leave from 17.02.2025 to 18.02.2025, along with station leave permission.** The next senior most Judicial Officer available at the station shall remain in-charge of his Court and Office in his absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-108/2011(Pt.)/1067 -1068 /A dtd. , 18-02-2025
Copy to:

1. Shri Phuleto Yeptho, District & Sessions Judge, Zunheboto, Nagaland.
2. The Project Manager, Gauhati High Court, Guwahati.

Sd/-
JT. REGISTRAR (VIGILANCE)

Sd/-